

The High Court of Gujarat
Ahmedabad

Date: - 25/08/2026

NOTICE

HCG-06/2026

It is hereby notified that on **27.08.2026;**

- (1) Hon'ble Mr. Justice Utkarsh Thakorbhai Desai would not be available for Judicial work.
- (2) Hon'ble Court (Coram : Hon'ble Ms. Justice Gita Gopi and Hon'ble Mr. Justice L. S. Pirzada) would take up the matters notified in the Cause list of Hon'ble Court (Coram : Hon'ble Ms. Justice Sangeeta K. Vishen and Hon'ble Mr. Justice Utkarsh Thakorbhai Desai.)
- (3) Hon'ble Ms. Justice Sangeeta K. Vishen would sit Single and take up the matters at Sr. No. **165** to Sr. No. **215** notified before Hon'ble Court (Coram : Hon'ble Mr. Justice Niraj R. Mehta.)

By Order of Hon'ble The Chief Justice

Sd/-

Registrar (Judicial)